

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 1582/97

Dt. of Order: 26.11.97.

Between:

K. Prasad

Applicant

And

1. The Chief Executive, Nuclear Fuel Complex,
ECIL, PO, Hyderabad

2. The District Employment Exchange Officer,
R.R. District, Saroor Nagar, Hyd.

Respondents

Counsel for the Applicant : Mr. G. Vidyasagar

Counsel for the Respondents : Mr. N. R. Devraj, Sr. CGSC
Mr. P. Naveen Rao, SC for A.P. Govt.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr. P. Sudhakar for Mr. G. Vidyasagar for the applicant, Mr. N. R. Devraj for respondent No. 2 and Mr. Phaniray for Mr. P. Naveen Rao, for the respondent No. 2.

2. This O.A. is filed praying for a direction to respondent No. 1 to consider him for the post of Fitter under his control.

3. An O.A. with similar prayer can be entertained by this Tribunal only if proper evidence is shown that the respondents have called for the sponsorship filling up the posts from the Employment Exchange and the name of the applicant does not figure in the sponsorship of the Employment Exchange. In this case, the applicant has not produced any valid proof to show that the sponsorship was called for by respondent No. 1. He produced a letter stating that it is a call letter addressed to one of the candidates sponsored by the Employment Exchange. But this letter does not indicate to whom it is addressed. Moreover, it is seen that the last date for submission of application is 30.9.97. It is also stated that the interview has already been started for some post.

4. In view of the above, we do not find it is a fit case for admission. Hence the OA is dismissed. No costs.


DEPUTY REGISTRAR

[REDACTED]

Copy to:

1. The Chief Executive, Nuclear Fuel Complex, ECIL PO, Hyderabad.
2. The District Employment Exchange Officer, R.R. District, Sarnoor Nagar, Hyderabad.
3. One copy to Mr. G. Vidyasagar, Advocate, CAT, Hyderabad.
4. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
5. One copy to Mr. P. Naveen Rao, SC for A.P., Govt. CAT, Hyderabad.
6. One duplicate copy.

YLKR

26/11/92
26/11/92
CC

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 26/11/92

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in
O.A.NO. 1582/92

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

DA
Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered X Rejected

No order as to costs.

YLR

II Court

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण/DESPATCH

27 NOV 1992

हैदराबाद आयोग
HYDERABAD BENCH